

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 09 of 2012 &
IA No. 14 of 2012**

Dated: 9th February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

K.C.P. Sugars & Industries Corpn. Ltd. & Ors. ... Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Challa Guna Ranjan
Mr. Mullapudi Rambabu**

**Counsel for the Respondent (s) : Mr. A. Subba Rao
Mr. P. Shiva Rao
Mr. A.T. Rao**

ORDER

On the request of learned counsel for the parties, post the matter for hearing on
23rd February, 2012.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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